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ITEM NO.39

COURT NO.11

SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 7170-7174 OF 2005

S.M. SHARMILA

Appellant (s)

VERSUS

NATIONAL INSURANCE CO. LTD. & ORS.
(OFFICE REPORT ON DEFAULT)

Respondent(s)

Date: 04/03/2011 These Appeals were called on for hearing
today.

CORAM :

HON'BLE MR. JUSTICE G.S. SINGHVI
(IN CHAMBERS)

For Appellant(s) Mr. K.K. Mani, Adv.
Mr. Abhishek Krishna, Adv.

For Respondent(s) Mr. S.L. Gupta, Adv.
Mr. Rakesh Ranjan Mishra, Adv.
Mr. Ram Mehra, Adv.
Mr. Goodwill Indeevar, Adv.
Mrs. K. Sarada Devi, Adv

UPON hearing counsel the Court made the following
O R D E R

Learned counsel for the appellant says that the statement
of case has been filed today.

The office to check and proceed further.

(KUSUM SYAL)
SR. P.A.

(VEENA KHERA)
COURT MASTER